

Information Note to the Press (Press Release No. 57/2021)

For immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

Inviting counter comments on draft Telecommunication Tariff (66th Amendment) Order, 2021 on "Regulatory framework for USSD-based tariff"

New Delhi, 14th December, 2021: The Telecom Regulatory Authority of India (TRAI) issued a draft Telecommunication Tariff (66th Amendment) Order, 2021 on "**Regulatory framework for USSD-based tariff**" on 24th November 2021 inviting comments from the stakeholders by 8th December, 2021.

2. TRAI has received request from the stakeholders to give additional time for submission of counter-comments. The Authority has therefore, considered to grant the request for submission of counter comments upto 17th December, 2021.

3. The counter comments may be sent, preferably in electronic form to Shri Amit Sharma, Advisor (Finance & Economic Analysis), TRAI, on the e-mail id: sro2-fea2@traigov.in.

4. For any clarification/information, Shri Amit Sharma, Advisor (F&EA) may be contacted at Tel No. +91-11-23234367/23235249(Fax).

(V. Raghunandan)
Secretary, TRAI